## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2920
ANSWERED ON:26.11.2010
FINANCIAL ASSISTANCE UNDER AYUSH
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## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the projects undertaken and financial assistance provided to the State Governments under AYUSH during each of the last three years and the current year so far, State/UT-wise;
- (b) whether the Government proposes to increase the allocation of funds for the development of the Indian Systems of Medicines;
- (c) if so, the details thereof;
- (d) whether a number of proposals for setting up of new AYUSH institutes/ centres are pending for approval with the Government;
- (e) if so, the details thereof, State/UTwise; and
- (f) the time by which a final decision is likely to be taken thereon?

## **Answer**

## THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a): The Department of AYUSH has sanctioned funds under the following schemes to the State Governments/UTs:-
- (i) Centrally Sponsored Scheme of National Mission on Medicinal Plants (Annexure-I).
- (ii) Centrally Sponsored Scheme for the Quality Control of ASU&H drugs (Annexure-II).
- (iii) Centrally Sponsored Scheme for Development of AYUSH Hospitals and Dispensaries (Annexure-III).
- (iv) Centrally Sponsored Scheme for Development of AYUSH Institutions (Annexure-IV).
- (v) Setting up of AYUSH Institutions (Annexure-V).
- (vi) Organization of AROGYA under Centrally Sponsored Scheme for promotion of Information, Education and Communication (Annexure-VI).
- (b) & (c): Higher allocation under various schemes will depend upon the Revised Estimate 2010-11 and Budget Estimate 2011-12 which have not been finalized.
- (d) to (f): The Department has received proposals from State Governments/ UTs under Centrally Sponsored Scheme for setting up ISM&H Wing at PHCs, CHCs and DHCs and under the Scheme for Development of Institutions. Details are given in Annexure- VII and VIII respectively. Proposals from the State Governments of Jammu & Kashmir and Haryana have also been received by the Central Council for Research in Unani Medicine for setting up Unani centres in Jammu and Kulgam (J & K) and Nooh (Mewat) in Haryana. These proposals are at various stages of examination and are considered subject to schematic guidelines and procedural requirements, such as liquidation of Utilization Certificates.